

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 239 of 2020

IN THE MATTER OF:

Neeraj Gupta & Anr.

...Appellants

Vs.

A-1 Equipments Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellants: Mr. Manish Khurana, Advocate.

ORDER

(Through Virtual Mode)

23.12.2020: Mr. Manish Khurana, the Learned Junior Counsel representing his Learned Senior Counsel Mr. Sumit K. Batra, informs this Tribunal that the Learned Senior Counsel is inconvenienced to appear today before this Tribunal and prays for short accommodation. Acceding to his request, the Registry is directed to List the matter on **21st January, 2021**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**